

Thirteenth Loksabha

Session : 3

Date : 08-05-2000

Participants :

Title: Reference made to the passing away of Shri Dahyabhai Parmar (Member Fourth Lok Sabha) on 3 April, 2000.

*m01

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of one of our former colleagues Shri Dahyabhai Parmar.

Shri Dahyabhai Parmar was a Member of Fourth Lok Sabha from 1967 to 1970 representing Patan parliamentary constituency of Gujarat.

A consulting engineer by profession, Shri Parmar was an active social and political worker. He worked relentlessly for upliftment of the depressed and backward classes and established various educational and cooperative institutions for improving their lot.

Shri Dahyabhai Parmar passed away on 3 April, 2000 at the age of 86 at Ahmedabad , Gujarat.

We deeply mourn the loss of our friend and I am sure, the House will join me in conveying our condolences to the bereaved family.

The House may now stand in silence for a short while as a mark of respect to the deceased.

(The Members then stood in silence for a short while.)

MR. SPEAKER: Q. No. 581 -- Shri Sunder Lal Tiwari.

... *(Interruptions)*

कुमारी मायावती (अकबरपुर) : अध्यक्ष महोदय, उत्तर प्रदेश में एक ही हफ्ते में शैड्यूल्ड कॉस्ट्स के दस लोगों को मार दिया गया। ... (ब्यवधान)

अध्यक्ष महोदय : मैडम, आप इस विषय को अभी मत उठाइये।

... (ब्यवधान)

MR. SPEAKER: This will not go on record.

*(Interruptions) ... **

MR. SPEAKER: Nothing should go on record.

*(Interruptions) ... **

MR. SPEAKER: You must understand that the Question Hour is very important. After Question Hour, you can raise whatever issue you want to raise. But let the Question Hour not be disturbed.

... (Interruptions)

MR. SPEAKER: Kumari Mayawati and other hon. Member, please take your seats. I will allow you to raise your issue during 'Zero Hour' but not now.

... (Interruptions)

1102बजे

(इस समय कुमारी मायावती तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट फर्श पर खड़े हो गए।)

MR. SPEAKER: Nothing should go on record.

*(Interruptions) ... **

MR. SPEAKER: Please understand. You are raising a State subject, even then I will allow you during 'Zero Hour' but not now. Please go to your seats.

... (Interruptions)

MR. SPEAKER: This is not good. Please go to your seats.

... (Interruptions)

* Not recorded

अध्यक्ष महोदय : आप इसे जीरो ऑवर में रेज कीजिए।

...(व्यवधान)

MR. SPEAKER: Nothing should go on record.

*(Interruptions) ... **

MR. SPEAKER: Please understand that you have not given any notice also to suspend the Question Hour. Now, you are obstructing the Question Hour. Every time, you are raising a State subject. What is this?

... (Interruptions)

MR. SPEAKER: Please go to your seats. यह ठीक नहीं है।

...(व्यवधान)

MR. SPEAKER: Madam, I am appealing to you all to please go to your seats

... (Interruptions)

MR. SPEAKER: How can you force the Chair to suspend the Question Hour? What is this? Moreover, this is a State subject. Please go to your seats. यह ठीक नहीं है।

... (Interruptions)

MR. SPEAKER: I am appealing to you. This is not the way to run the House. How can you force the Chair to suspend the Question Hour? How can you stall the proceedings of the House?

... (Interruptions)

अध्यक्ष महोदय : क्या आपको प्रोसीजर मालूम है?

...(व्यवधान)

अध्यक्ष महोदय : मालूम है, तो आप अपनी सीट पर जाकर बैठिये।

...(व्यवधान)

MR. SPEAKER: Nothing should go on record.

(Interruptions) ... *

* *Not recorded*

MR. SPEAKER: You have not given any notice to suspend the Question Hour. There is a procedure for suspending the Question Hour.

... (Interruptions)

MR. SPEAKER: This is too much. Madam, please go to your seat.

अध्यक्ष महोदय : यदि आप चाहें तो इसे जीरो ऑवर में रोज कर सकते हैं।

...(व्यवधान)

MR. SPEAKER: Nothing should go on record.

(Interruptions) ... *

MR. SPEAKER: I am appealing to the leaders also. This is not the way. You should not stall the proceedings of the House. What is this? This is a matter which pertains to the State. How can you

obstruct the proceedings of the House?

... (*Interruptions*)

अध्यक्ष महोदय : श्री अल्वी, क्या आपने क्वेश्चन ऑवर को सस्पेंड करने के लिए नोटिस दिया है?

... (व्यवधान)

अध्यक्ष महोदय : आपने क्वेश्चन ऑवर को सस्पेंड करने के लिए कोई नोटिस नहीं दिया है।

... (व्यवधान)

MR. SPEAKER: I am appealing to you again. Please go to your seats. You can raise this matter in the Zero Hour, not now. You have not given any notice to suspend the Question Hour. Please understand that you are raising the matter without giving any notice. This is not the procedure.

... (*Interruptions*)

MR. SPEAKER: Have you given any notice?

श्री माधव राव सिंधिया (गुना) : माननीय अध्यक्ष महोदय, मायावती जी ने जो मामला उठाया है, वह बहुत गंभीर है। इस बारे में कई रिपोर्टें उत्तर प्रदेश से आई हैं कि वहां अल्पसंख्यकों के ऊपर अटैक हो रहे हैं, दलितों के ऊपर अटैक हो रहे हैं। ... (व्यवधान) यह इतना गंभीर विषय है कि इस पर निश्चित रूप से विस्तृत चर्चा होनी चाहिए। इस पर चर्चा करने का कोई समय मिल जाये, इसका आप आश्वासन दे

दीजिए। ... (व्यवधान)

MR. SPEAKER: There is a procedure. You can discuss the matter in the Business

Advisory Committee, if you want. But this is not the way. You should not stall the proceedings of the House. You can discuss the matter in the Business Advisory Committee and finalise it.

श्री माधव राव सिंधिया : आप आश्वासन दे दीजिए कि चर्चा हो जायेगी। ... (व्यवधान)

Why do not you give an assurance that there will be discussion?... (*Interruptions*)

MR. SPEAKER: Madam, we will have a discussion in the B.A.C., and then we will decide.

... (*Interruptions*)

MR. SPEAKER : I am appealing to you to please go to your seats.

... (*Interruptions*)

MR. SPEAKER : Please understand it. I am again appealing to you. आप अपनी जगह पर बैठ जाइये। ऐसे नहीं चलेगा। आप बैठ जाइये। What is this?

... (*Interruptions*)

* Not recorded

1401 बजे

लोक सभा 1401 बजे पुनः समवेत् हुई।

(अध्यक्ष महोदय पीठासीन हुए)

श्री हन्नान मोल्लाह (उलूबेरिया) : अध्यक्ष महोदय, आज पूरे देश में जर्नलिस्ट लोग हड़ताल पर बैठे हुए हैं... (व्यवधान)

1401 बजे

(इस समय श्री राशिद अलवी तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट फर्श पर

खड़े हो गए।)

SHRI HANNAN MOLLAH (ULUBERIA): Sir, the implementation of the Wage Board report for the journalists is due. ... (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Sir, the journalists are on strike today. ... (*Interruptions*)

MR. SPEAKER: I have allowed Kumari Mayawati.

... (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): After that, you should allow me.

MR. SPEAKER: I am allowing her as a special case.

... (*Interruptions*)

अध्यक्ष महोदय : आप लोग अपनी सीटों पर जाएं, मैंने मायावती जी को बुलाया है।

1402 बजे

(इस समय श्री राशिद अलवी तथा कुछ अन्य माननीय सदस्य अपने-अपने स्थानों पर वापस चले गए।)

14.04 hrs.